

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CA(CAA)-17(PB)/2018

IN THE MATTER OF:

**Fair Agro Exports Pvt. Ltd. and Amroon
Foods Pvt. Ltd. with Fair Exports (India)
Pvt. Ltd.**

.... APPLICANT / PETITIONER

SECTION:

Under Section 230(1) and 232

Order delivered on 01.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

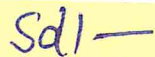
PRESENTS:

For the Petitioner(s):- Mr. Ashish Middha, Advocate

For the Respondent(s):-

ORDER

Arguments heard. Order reserved.


**(M. M. KUMAR)
PRESIDENT**


**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**